Central Administrative Tribunal Principal Bench

C.P. 121/2017 In O.A. 2262/2016

New Delhi this the 09th day of October, 2017

Hon'ble Sh. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

- Pryavert Sehrawat
 Aged about 26 years,
 S/o Sh. Om Prakash Sehrawat,
 R/o H.No.89, Main Bazar Bawana
 Delhi-110039
- Ashok, (Aged about 26 yrs)
 S/o Sh. Ram Narayan Singh, R/o H.No. 294, VPO-Jaunti, Delhi.
- Rajesh Khatri, (Aged about 29 yrs)
 S/o Sh. Suresh Khatri, R/o Vill – Tikri, Khurd,, PO – Narela, Delhi-40.
- Rohit,
 (Aged about 32 yrs)
 S/o Sh. Dharam Pal,
 R/o Vill Nizampur Khurd,
 PO Kundal, Distt –Sonepat,
 Haryana/
- Ajay Punia,
 (Aged about 27 yrs)
 S/o Sh. Rajender Singh,
 R/o H.No A-12, Yadav Park,
 (Rohatak Road), Nangloi,
 Delhi-110041.

.... Applicants

(By Advocate: Mr. M.K. Bhardwaj)

Versus

Sh. M.M. Kutty & Ors.

Sh. M.M.Kutty,
 Chief Secretary,
 Govt. of NCT of Delhi,
 Delhi Secretariat, I.P. Estate,,
 Delhi.

- Sh. Ashim Chand Verma, Secretary, Delhi Subordinate Services Selection Board, 3rd Floor, UTCS Building, Institutional Area, Vishawas Nagar, Shahadara, Delhi.
- 3. Dr. G.C. Mishra,
 Director,
 GNCTD, DFS HQrs,
 Connaught Place,
 New Delhi.

.... Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard the learned counsel for the parties. We have perused the order filed by the respondents. We are satisfied that our order has been complied with.

2. Therefore, this CP is closed. Notices issued to the respondents are discharged.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

/sarita/